

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 152 OF 2016

Dated: 1st March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**NTPC Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Mr. Ananya Mohan
Ms. Shikha Ohri

Counsel for the Respondent(s) : -

ORDER

List the matter on **19.04.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/mk